

From,

**The Registrar General,
High Court of Judicature at
Allahabad.**

To,

**The I/c Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.**

No. 842/Admin.(Services)/2023 Dated: Allahabad: December 15, 2023

Subject: Regarding the proposal of one day 'Online' Workshop on PCPNDT Act for Chief Judicial Magistrates (CJMs) and District Nodal Officers (under the Act) on 20.12.2023.

Sir,

With reference to Institute's letter no. PCPNDT/JTRI/23/1722 dated 12.12.2023 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the proposal of One Day **Online** Workshop on PCPNDT Act for Chief Judicial Magistrates and District Nodal Officers (under the Act) on **20.12.2023 (Wednesday)- Time: 04:30 PM to 05:30** and to nominate the Chief Judicial Magistrates (CJMs) of all the districts of U.P. for participation in the same.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

sd/-

(Krishna Swaroop Dhar Dwivedi)
I/c Joint Registrar (J) (Services)
"For Registrar General"

No. 842(i)/Admin.(Services)/2023 Dated: Allahabad: December 15, 2023

Copy forwarded for information and necessary action to :

- 1.** The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
- 2.** All the District & Sessions Judges of U.P. with the request to kindly inform the Chief Judicial Magistrate (CJM) of their **respective** Judgeship accordingly for participation in the captioned Workshop, scheduled to be held in **Online Mode** on **20.12.2023 (Wednesday)- Time: 04:30 PM to 05:30**.

sd/-

(Satish Kumar Pushkar)
Deputy Registrar (Services)
"For Registrar General"